

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 18-08-2025 To 18-08-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3063/2025	PRANAB KUMAR DEY AND ORS. Mobile:7980224736 Email:ARINDOMCHATTERJEE945@GMAIL.COM	Arindom Chatterjee	15-09-2025	EXPEDITIOUS HEARING AND CHALLENGING ORDER CAN NOT BE DONE IN THE SAME PETITION.
2	CRM (A)	3006/2025	SAMAUN HOSEN Mobile:9477224430 Email:SABYASACHIMONDAL5@GMAIL.COM	PAYEL KHANRA	08-09-2025	1) ATTACH TRACK REPORT SHOWING DELIVERY. 2) P.S. DATE WRONG IN IMPUGNED ORDER COPY.
3	CRM (A)	3007/2025	UMA RAUL AND ANR. Mobile:7044525308 Email:ADV.AKASHG@GMAIL.COM	AKASH GHOSH	08-09-2025	1) ATTACH CAUSE TITLE PAGE OF ORDER OR ATTACH CASE STATUS REPORT SHOWING CMC NO. 2)WRONG DECLARATION IN 1ST PARA.
4	CRM (A)	3008/2025	ARUN KUNDU Mobile:9831163766 Email:SUJAYBANDYOPADHYAY.ADV@GMAIL.COM	JAGAJYOTI DAS	08-09-2025	1) IN 1ST PAGE AND PRAYER PAGE, MENTION LD TRIAL COURT CASE DETAILS WHERE G.R. CASE IS PENDING. 2) REMOVE IPC SECTIONS MENTIONED IN PETITION. 3) SIGN OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON THE I.D. COPY OF DEPONENT.
5	CRM (A)	3009/2025	SUBRATA BHATTACHARJEE @ BAPPA Mobile:9874343891 Email:TATHAGATAMAJUMDAR@GMAIL.COM	TATHAGATA MAJUMDAR	09-09-2025	MENTION PROPER LOWER COURT NAME AND DIST AT PAGE NO. 2 AND 9.
6	CRM (A)	3015/2025	SANTOSH KUMAR GUPTA AND ANR. Mobile:9330936006 Email:BHATTACHARYAPRIYANKA451@GMAIL.COM	PRIYANKA BHATTACHARYA	08-09-2025	1) MENTION LD TRIAL COURT DETAILS IN 1T PARA, IF MOVED, AND IF NOT, MENTION THAT ALSO IN 1ST PARA.
7	CRM(M)	1447/2025	DEFACTO COMPLAINANT Mobile:9836458027 Email:DIPANKARGUHA1970@GMAIL.COM	DIPANKAR GUHA	09-09-2025	R.I. STAMP
8	CRM(M)	1451/2025	ABHIJIT BARAT Mobile:9874343891 Email:TATHAGATAMAJUMDER@GMAIL.COM	TATHAGATA MAJUMDAR	09-09-2025	ARRANGE THE PAGES IN PROPER ORDER.
9	CRM(M)	1462/2025	GANESH NASKAR Mobile:9874382521 Email:SOMDYUTIPAREKH@GMAIL.COM	SOMDYUTI PAREKH	08-09-2025	1) LD TRIAL CASE TYPE MENTIONED IN PETITION (ST CASE) NOT MATCHING WITH CERTIFIED COPY (SPL ST CASE) 2) AS PER STATEMENT IN PARA 2, PETITIONER WAS NEXT DOOR NEIGHBOUR OF V.G. HENCE NECESSARY

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						STEPS NEED TO BE TAKEN TO HIDE HIS IDENTITY
10	CRM(M)	1465/2025	KALO DAS @ KALO Mobile:9831169312 Email:SUMANTADV@GMAIL.COM	SUMANTA CHAKRABORTY	08-09-2025	AS PER STATEMENT, PETITIONER IS ADJACENT NEIGHBOUR OF COMPLAINANT. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE HIS IDENTITY.
11	CRM (NDPS)	1021/2025	RAMESH PANDEY Mobile:9733923019 Email:ASRAFMANDAL79@GMAIL.COM	ASRAF MANDAL	08-09-2025	N CASE (LD TRIAL COURT CASE NO) YEAR MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY
12	CRM (NDPS)	1026/2025	BIDYA KUMARI Mobile:8420330060 Email:NSGHOSH37@GMAIL.COM	SOUVIK DEY	08-09-2025	1) SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(NDPS) 2/2025
13	WPA	18860/2025	JOHORUL ISLAM Mobile:7044167277 Email:PAULGANGULY4@GMAIL.COM	SOUVIK GANGULY	25-09-2025	LOGO MISSING
14	WPA	18872/2025	SAHAJAHAN MOLLA Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD. JANNAT UL FIRDOUS	25-09-2025	VOKA RECEIVED ABSENT
15	WPA	18874/2025	RAM KRISHNA TALUKDAR Mobile:9830243096 Email:JAGADISH123HALDER@GMAIL.COM	JAGADISH CHANDRA HALDER	25-09-2025	RESPONDENT NAME WRONG EVERYWHERE
16	WPA	18876/2025	REJOAN ALI MISTRI Mobile:9830728572 Email:JRDAS123@GMAIL.COM	JAGADISH RANJAN DAS	25-09-2025	COURT NO. WRONG
17	WPA	18944/2025	BRIHASPATI PURKAIT AND ANR. Mobile:7718330520 Email:SAHANITAI12@GMAIL.COM	NITAI CHANDRA SAHA	25-09-2025	SHORT LIST OF DATES MISSING
18	WPA	18955/2025	RAJESH SINGH Mobile:6290213870 Email:ADVMEGHADATTA@GMAIL.COM	MEGHA DATTA	25-09-2025	SUBJECT CATEGORY CODE WRONG
19	WPA	18973/2025	TAPAS KUMAR MUKHERJEE Mobile:9804214281 Email:DDLAWTAXFIRM@GMAIL.COM	DEBASREE ADHIKARY	25-09-2025	RESPONDENT 3-5 DISTRICT WRONG
20	WPA	18985/2025	SK. SHAMSUDDIN Mobile:9830642076 Email:SAIKATCHATTERJIIZINK@GMAIL.COM	SAIKAT CHATTERJEE	25-09-2025	INSUFFICIENT COURT FEE IN VOKA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
21	WPA	19004/2025	MAJHARUL MONDAL AND ANR. Mobile:8910486660 Email:ADVOCATEDEBASISSUR@GMAIL.COM	DILIP KUMAR DAS	25-09-2025	SUBJECT CATEGORY CODE AND COURT NO. MISMATCH
22	WPA	19007/2025	SAMBITA RANA Mobile:9830481789 Email:J.SNEHASIS@GMAIL.COM	SNEHASIS JANA	25-09-2025	INDEX NOT FILLED UP
23	WPA	19031/2025	GANGARAMPUR MATSYAJIBI SAMABYA SAMITY LTD. Mobile:8697579477 Email:SARKARSHOKK13@GMAIL.COM	ASHOK KUMAR SARKAR	25-09-2025	PETITIONER REP. NAME SPELLING WRONG IN PAGE 1
24	WPA	19244/2025	MIRJA ASFAK ALI BEG Mobile:9064405485 Email:SOURATAS10@GMAIL.COM	SOURAT NANDY	25-09-2025	1. SUBJECT MUST BE MENTIONED AT THE TOP RIGHT CORNER OF FORM A 2. EDUCATION MIS. IS NOT AVAILABLE (106060) 3.LISTING DATE IS NOT CLEARED
25	WPA	19246/2025	SUBHANKAR MAJHI AND ORS. Mobile:7278754811 Email:SOMESHGHOSH7781@GMAIL.COM	SOMESH KUMAR GHOSH	25-09-2025	POINTS OF LAW MISSING